

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

No. HC.XXXVII-11/2020/ 250 /R.Cell

Dated, Guwahati the 15<sup>th</sup> September, 2020

The Gauhati High Court has been pleased to notify the schedule and syllabus of the **Limited Departmental Competitive Examination (LDCE)**, 2020 for promotion from Grade-II to Grade-I of Assam Judicial Service.

Date of Examination	Paper	Total Marks	Time and Duration	Syllabus
10-10-2020 (Saturday)	Paper-I	100	9:00 AM to 12:00 PM (3 hours)	General knowledge, aptitude, intelligence, test of comprehension and expression of law and General English including Essay Writing on legal topic and information technology.
	Paper-II	100	1:00 PM to 4:00 PM (3 hours)	Objective questions and problems of law as regards the Transfer of Property Act, Civil Procedure Code, Code of Criminal Procedure, Indian Evidence Act, Indian Penal Code and Limitation Act.
11-10-2020 (Sunday)	Paper-III	100	9:00 AM to 12:00 PM (3 hours)	Judgment writing (Paper Book will be supplied), Legal theories on Jurisprudence, provision of Constitution of India.
	Paper-IV	50	1:00 PM to 3:00 PM (2 hours)	Official language(s) of the State of Assam (Assamese).

**NOTE:** The candidate is expected to refer to the relevant decisions of the Apex Court and the High Court while writing answers in Paper II and III.

**General Instructions:**

- a. All officers who obtain 60% or more marks, subject to securing at least 45% marks individually in Paper-I, II & III and minimum 35% marks in the official language paper shall be eligible for viva-voce.
- b. The marks secured in the language paper shall be qualifying in nature and shall not be counted in the aggregate marks secured by the candidates in the examinations for the purpose of final selection.

2

List of officers who have opted for LDC Examination, 2020 along with their Roll Nos.:

<b>Sl. No.</b>	<b>Roll No.</b>	<b>Name of the Officers</b>
1.	<b>01</b>	Shri Shah Syed Ahadur Rahman, Secretary, District Legal Services Authority, Dhubri
2.	<b>02</b>	Shri Ranju Medhi, Civil Judge & Asstt. Sessions Judge, Bongaigaon (under suspension)
3.	<b>03</b>	Shri Anil Kumar Basfor, Chief Judicial Magistrate, Morigaon
4.	<b>04</b>	Smti Gitali Rabha, Civil Judge & Asstt. Sessions Judge No. 1, Kamrup (M), Guwahati
5.	<b>05</b>	Shri Mridul Kumar Saikia, Chief Judicial Magistrate, Udalguri
6.	<b>06</b>	Shri Kumud Chandra Boro, Chief Judicial Magistrate, Nalbari
7.	<b>07</b>	Smti Sabeena Mazumdar, Civil Judge & Asstt. Sessions Judge, Morigaon
8.	<b>08</b>	Shri Rajneesh Bora, Deputy Secretary to the Govt. of Assam, Judicial Department, Dispur
9.	<b>09</b>	Shri Yusuf Azaz, Chief Judicial Magistrate, Hailakandi
10.	<b>10</b>	Shri Anurag Jintoo Borah, Civil Judge & Asstt. Sessions Judge, No. 1, Cachar, Silchar
11.	<b>11</b>	Shri Debashish Saikia, Chief Judicial Magistrate, Kamrup (M), Guwahati
12.	<b>12</b>	Shri Mukul Chetia, Civil Judge & Asstt. Sessions Judge, Darrang, Mangaldoi
13.	<b>13</b>	Smti Nazmee Ayysha Ahmed, Secretary, District Legal Services Authority, Jorhat
14.	<b>14</b>	Smti Ranjita Agarwalla, Chief Judicial Magistrate, Goalpara
15.	<b>15</b>	Smti Audri Bhattacharyya, Chief Judicial Magistrate, Tinsukia
16.	<b>16</b>	Smti Tripti Ari, Deputy Secretary, Assam State Legal Services Authority

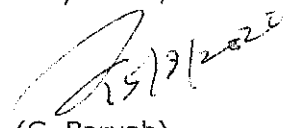
17.	<b>17</b>	Shri Rajesh Kumar Todi, Civil Judge & Asstt. Sessions Judge, Nagaon
18.	<b>18</b>	Smti Monmee Sarma, Chief Judicial Magistrate, Kamrup, Amingaon
19.	<b>19</b>	Shri Rupak Rajak, Civil Judge & Asstt. Sessions Judge, No. 2, Cachar, Silchar
20.	<b>20</b>	Smti Dimple Boro, Chief Judicial Magistrate, Dhubri
21.	<b>21</b>	Shri Vijay Kumar Singh, Chief Judicial Magistrate, Darrang, Mangaldoi
22.	<b>22</b>	Shri Shakti Sharma, Civil Judge & Asstt. Sessions Judge, No. 3, Kamrup (M), Guwahati
23.	<b>23</b>	Smti Mili Hussain, Counsellor , Family Court, Cachar, Silchar

**Exam Venue: JUDICIAL ACADEMY, ASSAM, NLU Campus, Hajo Road, Amingaon, Kamrup (R), PIN: 781031.**

Admit Cards will be sent to the above mentioned officers in their respective e-mails through which they had sent their options for appearing the examination.

Admit Cards will be issued from 05-10-2020.

By Order,



(G. Baruah)

Registrar (Vigilance)-cum-  
In-Charge, Recruitment Cell  
Gauhati High Court, Guwahati-1

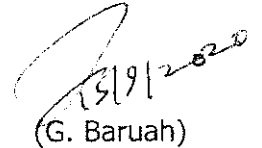
Memo No. HC.XXXVII-11/2020/ 250A /R.Cel

Dated, Guwahati the 15<sup>th</sup> September, 2020

Copy to:

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Administration / Judicial / Establishment), Gauhati High Court, Guwahati.
3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of his lordship's kind information.
4. District and Sessions Judge (Dhubri, Bongaigaon, Morigaon, Kamrup (M), Udalguri, Nalbari, Hailakandi, Silchar, Darrang, Jorhat, Goalpara, Tinsukia, Nagaon, Kamrup, Dhubri) they are request to bring the same to the notice of the concerned Officers.
5. Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
6. Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.

7. Assistant Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
8. Administrative Officer (J) (\_\_\_\_\_), Gauhati High Court, Guwahati.
9. The Project Manager, Gauhati High Court, Guwahati- He is directed to upload the notification in the official website of Gauhati High Court immediately under the caption "**Notification dated 15-09-2020 regarding schedule, syllabus and list of candidates for the LDCE for promotion from Grade-II to Grade-I of Assam Judicial Service**" with a scroll in the Home Page.
10. PS to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati for favour of his lordship's kind information.
11. PS to Hon'ble Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati for favour of her ladyship's kind information.
12. CA to Registrar (Vigilance), Gauhati High Court, Guwahati.
13. The High Court Notice Board.
14. The Order File.



(G. Baruah)  
Registrar (Vigilance)-cum-  
In-Charge, Recruitment Cell  
Gauhati High Court, Guwahati-1